



HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI  
HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Konkan Railway | Mr. S.K. Dholakia, Sr.Adv.  
Corporation Ltd.: | Mr. Atul Y. Chitale, Adv.  
| Mrs. Suchitra Atul Chitale, Adv.

For Appellant(s)@@  
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in CAs.715 & 716/99: Mr. B.K. Satija, Adv.

in CAs.2041/99 &  
2042-44/99: Mr. S. Muralidhar, Adv.

in CA 4356/99: Mr. V.B. Saharya, Adv.  
for M/s. Saharya & Co., Adv.

in CAs.7304/99 & | Mr. Soli J. Sorabjee, A.G.  
7306-09/99: | Mr. S. Ganesh, Sr.Adv.  
| Mr. Dhruv Mehta, Adv.  
| for Mr. V.K. Verma, Adv.

For Respondent (s)@@  
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in CAs.5880-89/97: Mr. K.V. Mohan, Adv.

in CAs.5880-89/97: Mr. S.R. Setia, Adv.

in CAs.713-714/99: Mr. B.K. Satija, Adv.

in CAs.2037-40/99: Mr. S. Muralidhar, Adv.

in CA 4311/99: Mr. P.S. Sudheer, Adv.  
Mr. K.J. John, Adv.

in CAs.4312, 4324/99,  
7304,7306-09/99: Mr. Rajesh Prasad Singh, Adv.

in CA 4356/99: Mr. Hari Shankar K., Adv.

UPON hearing counsel the Court made the following  
O R D E R

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Mr. S.K.Dholakia, learned counsel appearing for M/s.  
Konkan Railway Corporation Ltd., commenced his arguments at 12.15  
p.m. and was on his legs when the Court rose for the day.  
The matters remained part-heard.

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(N. Annapurna)  
Court Master

(Shelly Sengupta)  
Court Master